GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO. 610 (TO BE ANSWERED ON 07.12.2023)

VACANCIES NOTIFIED SINCE JUNE, 2022

610 DR. V. SIVADASAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of vacancies notified in the job notifications issued by UPSC and SSC after 14th June, 2022, data for permanent and on contract positions separately;
- (b) the number of vacancies notified by other recruitment bodies under Government of India after 14th June, 2022, data for permanent and on contract positions separately; and
- (c) the number of applications received for the jobs notified by UPSC, SSC and other recruitment bodies after 14th June, 2022, data for permanent and on contract positions separately?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): Occurrence of vacancies and issuance of notification to invite applications for recruitment to fill up these vacancies by various recruiting agencies of Central Government, including Union Public Service Commission (UPSC) and Staff Selection Commission (SSC), is a continuous process. Vacancies are notified based on the requirement given by the user Ministries/Departments.

Contractual positions are filled by individual Ministry/Department on their own based on their requirements.
